

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

CP (IB) No. 6/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Spectron Engineers Pvt. Ltd. -Vs- Orissa Stevedores Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Purti Gupta, Adv.
Ms. Henna George, Adv.

For Respondent (s)

Mr. Saswat K. Acharya, Adv.
Mr. A. Agarwal, Adv.
Ms. J. Joshi, Adv.
Ms. J. Sahoo, Adv.
Mr. S. Agarwal, Adv.

ORDER

Ld. Counsel Ms. Purti Gupta appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Saswat K. Acharya and he seeks a week time to file Vakalatnama. Time is granted. Respondent is directed to file reply within three weeks' time. Copy thereof shall be served on the counsel on record for the petitioner. Upon receipt of the notice, petitioner may file rejoinder, if any, within a week time. List the matter on 10.06.2024.

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Kaushalendra Kumar Singh
Member (Technical)

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P. Mohan Raj
Member (Judicial)